O.I.H

GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING RAJYA SABHA UNSTARRED QUESTION NO 745

TO BE ANSWERED ON 22ND JULY, 2022

DEATH OF COWS IN COWSHEDS

745: DR. KIRODI LAL MEENA:

Will the Minister of Fisheries, Animal Husbandry and Dairying be pleased to state:

- (a) the State-wise details of the deaths of cows in cowsheds due to various reasons during the last three years;
- (b) whether it is a fact that the number of deaths of cows has increased due to negligence in care, providing inadequate food, negligence in providing treatment to the ailing cows;
- (c) if so, the details thereof; and
- (d) whether any study has been conducted to assess the loss of crops of the farmers per year due to stray animals?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI PARSHOTTAM RUPALA)

- (a)to (c) As per the Constitution of India, preservation, protection and improvement of stock and prevention of animal diseases; veterinary training and practice is under state list. The panchayats and local municipalities are empowered to establish and run Cattle Pounds (Kanji Houses)/ Gaushala Shelters (community assets) at their respective jurisdiction. Therefore, the Central Government does not maintain information on death of cows in cow sheds and reasons for death.
- (d) No. Sir. The State Governments are primarily responsible to assess the crop damage by the stray animals.
